HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 9th March, 2011.

COMPENSATION TO THE AFFECTED PERSONS

*503. SH. SHER SINGH BARSHAMI, MLA: Will the Revenue & Disaster Management Minister

SH. KRISHAN PAL GURJAR, MLA SH. PARDEEP CHAUDHARY, MLA

be pleased to state the districtwise details of compensation given to the affected persons whose crops/ properties, Tube-wells etc have been damaged during the floods in June-July-August, 2010 in the state?

Chandigarh: The 4th March, 2011 SUMIT KUMAR Secretary, Haryana Vidhan Sabha